

BEFORE THE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE
Original Application No.107/2021(WZ)

Manoj Markendeyrao Wahane

----Applicant

Vs

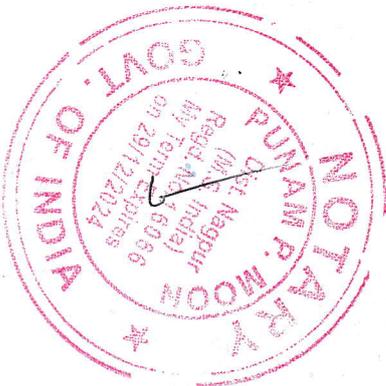
Maharashtra Bamboo Development Board & Ors. ----Respondent(s)

**Reply- Affidavit on behalf of Maharashtra Pollution Control Board
i.e. Respondent No.3 in compliance of order passed by the Hon'ble
NGT on 28/1/2022.**

I, Ashok Kare, Age-adult , Occupation -Service , the Regional Officer of Maharashtra Pollution Control Board at Nagpur , having my office address at 5th Floor, Udyog Bhawan, Civil Lines, Nagpur-440 001, do hereby state on solemn affirmation as under:-

I am filing this Reply-Affidavit on behalf of the Respondent No.3 i.e. Maharashtra Pollution Control Board as under -

- 1) I say and submit that the instant application is filed for operating a Chemical Treatment Plant for Bamboo Processing within the Gorewada Reserve Forest, Nagpur without obtaining prior Forest Clearance and Consent to Establish and Operate from the Maharashtra Pollution Control Board i.e. Respondent No.3 etc.



- 2) I say and submit that a news was appeared in Daily Newspaper "Times of India" regarding blast in Vacuum Pressure Impregnation Unit installed at Maharashtra Bamboo Development Board at Gorewada, Reserved Forest, Katol Naka Chowk, Katol Road, Nagpur, i.e. Respondent No.1.
- 3) I say and submit that in order to verify the said complaint, the official of the Respondent-Board at Nagpur carried out the visit to the Respondent No.1-industry on 15/10/2020 and observed as follows :
- i) The Respondent No.1-Industry was using vacuum pressure impregnation cylinder (plant) for strengthening of Bamboo. They used Copper chrome boron with water in VPI cylinder.
 - ii) The authority of the Respondent No.1-Industry reported that the accident occurred on 13/10/2020 at 3.00 pm since safety valve was not opened / worked, thereby causing opening of the lid by thrust by breaking nut bolts. No casualty and injury was occurred to the workers.
 - iii) During the visit it was observed that no any effluent was discharged outside the industry premises. No effluent collection & treatment facility was provided.
 - iv) Concrete tank was provided for bath of treated bamboo. JVS from tank was collected.
 - v) During the visit, the unit was not in operation.
 - vi) The representative of the Respondent No.1-Industry informed that it is only research and development center

of bamboo. Treatment of bamboo is carried out whenever required.

- vii) The unit was operating without obtaining Consent to Establish and Operate from the Respondent -Board.

A copy of the visit report dated 15/10/2020 is enclosed herewith and marked as an **Annexure -I**.

- 4) I say and submit that the JVS results of the samples collected from Bamboo bath during the visit on 15/10/2020, shows that most of the parameters are within limit except total Chromium i.e. 1.18 mg/l. exceeding the standards of 0.2 mg/l. A comparative statement of the JVS results is enclosed herewith and marked as an **Annexure-II**.
- 5) I say and submit that in view of the above non-compliances, the Respondent -Board had issued Closure directions under section 33A of the Water (Prevention & Control of Pollution) Act, 1974 and under section 31A of the Air (Prevention & Control of Pollution) Act, 1981 to Respondent No.1-Industry vide letter dated 23/11/2020 for operating Research & Development activity of strengthening Bamboo Unit without valid consent of the Board and failure to provide adequate pollution control system for the treatment of effluent generated from R & D Centre, with directions to competent authorities to disconnect water/ electricity supply. A copy of the Closure directions dated 23/11/2020 is annexed to the Application as Annexure-A-2.



6) I say and submit that the officials of the Respondent-Board at Nagpur visited to the Respondent No.1-Industry on 9/2/2022 and observed that the Maharashtra State Electricity Distribution Company Limited (i.e. MSEDCL) has disconnected electricity connection of the Respondent No.1-Industry. The Respondent No.1-Industry has removed and shifted all the machineries of both the Vacuum Pressure Impregnation Plant and Pyrolysis Plant from the abovesaid premises completely. A copy of the visit report dated 9/2/2022 is enclosed herewith and marked as an **Annexure-III**.

Solemnly affirmed on this 26th day of April, 2022 at

Nagpur

I know the Affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No.3

Advocate

Ashok Kare
(Ashok Kare)

Regional Officer - Nagpur



SWORN/SOLEMNLy AFFIRME
BY. Ashok Kare
WHO IS PERSONALLY/KNOWN
TO ME /IDENTIFIED BY. self
BEFORE ME THIS THE 26th
DAY OF April 2022 AT NAGPUR

Punam
PUNAM P MOON
NOTARY
NAGPUR DIST. (M.S.) INDIA



MAHARASHTRA POLLUTION CONTROL BOARD	
Sub-Regional Office, 5th floor, Udyog Bhavan, Civil Lines, Opp. High Court, Nagpur	
Ph. No. 2560139 /0712 Fax No. 2565851 /0712	 E-mail: -sronagpur1@mpcb.gov.in
Visit Report	

Date 15/10/2020

Industry Name- M/s Maharashtra Bamboo Development Board, Gozewada, Reserve Forest, Katol ~~also~~ Naka chowk, Katol Road Nagpur.

Consent Validity-

Contacted to - Mr. Shirinivas Madbhuri (consultant)

Observation - Visit carried out in connection of News Published in Time of India New Paper & following observations are made:-

- 1) M B D B using vacuum pressure impregnation cylinder (plant) for strengthening of Bamboo. They are using ~~the~~ Copper chrome boron with water (4:100) in VPI cylinder.
- 2) VPI cylinder provided with safety valve. Bamboo treatment carried out on 120 psi (pressure).
- 3) Undersigned authority reported that the tragedy took place at 3pm on 13/10/2020 due to safety valve was not opened/worked. It is reported only door/lid of the ^{VPI} cylinder (Capacity of 8000lit) did not open ~~due to~~ during pressure increased & nut bolts of the door were broken. But no any worker injured.

- 4) Broken door of the VPI cylinder observed.
 - 5) No any effluent discharge^{outside the premises} observed during visit.
 - 6) concrete water tank, provided for bath of treated Bamboo. JWS of the same collected. Kuchha lagoon constructed to collect ^{Bamboo} bath effluent.
 - 7) There was no any treatment facility for Bamboo bath effluent.
 - 8) It is reported that it is only research & development ^{centre} (~~Bamboo~~) of Bamboo. Treatment of Bamboo carried out whenever requirement.
 - 9) During visit unit was not found in operation.
 - 10) Unit is operating without obtaining Consent from MPCB.
 - 11) It is reported that the VPI cylinder having certification BIS/IS 2825.
- Remarks:- You shall comply as per aforesaid lapses & Report the same to this office.

(Mr. Shrinivas
Madhwaraj)
Consultant

(Mr. S.K. Reddy)
Managing
Director

(J.H. Purak)
Field officer

Analysis Result M/s. Maharashtra Bamboo Development Board, Katol Naka, Katol Road,
Gorewada, Nagpur collected on 15.10.2020

Sr. No.	Parameters	Standards	
1	pH	5.5 to 9.0	7
2	BOD	Not to Exceed 30 mg/l	65
3	Chemical Oxygen Demand	Not to Exceed 250 mg/l	188
4	Suspended Solids	Not to Exceed 100 mg/l	48
5	Total Dissolved Solids	Not to Exceed 2100 mg/l	790
6	Oil & Grease	Not to Exceed 10 mg/l	Nil
7	Chlorides	Not to Exceed 600 mg/l	110
8	Sulphate	Not to Exceed 1000 mg/l	NA
9	Total Chromium	Not to Exceed 0.2 mg/l	1.180
10	Copper	Not to Exceed 1 mg/l	0.045
11	Boron	Not to Exceed 2 mg/l	NA

All Results are in mg/lit, except pH

MAHARASHTRA POLLUTION CONTROL BOARD
REGIONAL LABORATORY, NAGPUR

Website: mpcb.gov.in
Phone: (0712)2557231
Email: ssonagpurlab@mpcb.gov.in



6th Floor, Udyog Bhavan,
Civil Lines, Nagpur-440 001
Date:- 16.12.2020

JVS SAMPLE ANALYSIS REPORT

To,
Sub Regional Officer.
M.P.C. Board, Nagpur -1.
Your Letter No: SRO-1/JVS/29/2020
Lab Report No: 228
Seal No : 178

Sample collected on: 15/10/2020
Sample Received on: 19/10/2020
Type Of Industry: Bamboo treatment

Sr. No	Parameters	228
1	pH	7.0
2	B.O.D 27°C for 3 day's	65.0
3	Chemical Oxygen Demand	188.0
4	Suspended Solids	48.0
5	Total Dissolved Solids	790.0
6	Oil & Grease	Nil
7	Chloride	110.0
8	Sulphate	NA
9	Total Chromium	1.180
10	Copper	0.045
11	Boron	NA

Note : All Results are in mg/lit. except pH and Conductivity.

1. NA indicates Not Analyzed.
2. ND indicates Not Detectable
3. BDL Indicates Below Detectable Limit.

Maharashtra Bamboo Develop
ment Board, Katal Nagar, Katal
Road, Korewada, Nagpur

Bamboo washing Tank
(UT)

(Dr V. R. Thakur)
Senior Scientific Officer
I/C. Regional Laboratory
M.P.C. Board, Nagpur.

 Maharashtra Pollution Control Board महाराष्ट्र प्रदूषण नियंत्रण बोर्ड	VISIT REPORT	Doc. No :	QMS.P10_F01
		Rev. No :	00
		Rev. Date :	07/01/2021

Routine Report

General Information

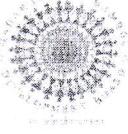
Industry	M/s Maharashtra Bamboo Development Board.
Address	New Katol Naka Chowk, Katol Road, Nagpur.
Zip Code	440013
Industry category	
Visited on	09/02/2022
Industry representative & contact Number.	Shri Rajendra. V. Kulkarni (ACF) 9423452579
Email Address of unit	mahabamboo@mahaforest.gov.in
Telephone Number of unit.	0712 2970562
Consent Status	Nil
Is consent obtained No/Yes	Validity Nil

Observations.

- 1) The Board vide letter dated 23/11/2020 had issued closure directions to the said unit for violation of Environmental Enactments i.e operating unit without obtaining consent to Establish & Operate and without provisions of the Effluent treatment plant for R & D activity of strengthening Bamboo unit, with disconnection of electricity.
- 2) MSDCL has disconnected electricity connection of their premises on 2nd February 2022.
- 3) Mah Bamboo Dev Board, vide letter dated 08/02/2022 has submitted that, they have removed complete unit of vacuum Pressure Impregnation Plant which was installed in their office premises and shifted to Sakoli, Bhabdara District. Further they have dismantled pyrolysis plant and shifted to NEERI for further shifting to Sakoli, Bhandara District.
- 4) Undersigned visited said area for verification of submission and noted that, Mah Bamboo Dev Board has removed and shifted all the machineries of both the vacuum Pressure Impregnation Plant & pyrolysis plant from above said premises completely.


 (R.V. Kulkarni)
 ACF
 MBDB
 Nagpur.


 K.P. Pusadkar
 F.O.
 09/02/2022

 GOVERNMENT OF MAHARASHTRA	Office of the Managing Director, Maharashtra Bamboo Development Board, Nagpur Adjacent New Katol Naka Chowk, Gorewada Road, Nagpur-440013 Office Phone- 0712-2970562 Email-mahabamboo@mahaforest.gov.in	
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No. :- MD/MBDB/C.No. /1383/21-22
 Nagpur dt. 08/02/2022

To,
 The Regional Officer
 Maharashtra pollution Control Board Nagpur

Sub:- Closure direction under section 33 A of water (Prevention & Control of Pollution Act, 1974 & 31 A of the Air (Prevention & Control of Pollution) Act, 1981
Ref:- Your letter number MPCB/ CD /2011 23001 dated 23/11/2020

With reference to above subject it is to bring to your kind notice that the unit of Vacuum pressure impregnation plant installed in our office campus was shifted to sakoli, district- Bhandara in 4th October, 2021. And now this machine is not in working in our office campus.

Further the pyrolysis plant was also dismantled and shifted To NEERI which has erected the plant, and they are asked to shift the plant Further to Sakoli, district- Bhandara in future. This plant was shifted in January, 2021. This plant is also not working in our office campus area.

As per your above referred closure notice the Maharashtra state electricity board has permanently disconnected the electric supply of this office on 2nd February 2022.

The office of the Maharashtra bamboo Development Board is also using the same electric connection. Therefore the working in the office has halted totally due to non-availability of electricity.

Since both the units are now shifted from office campus it is requested to give directions to Maharashtra state electricity board from your end to reinstall the electric connection.

Thanking you

(M. Srinivasa Rao)
 Managing Director,

Maharashtra Bamboo Development Board,
 Nagpur